

(10)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/ (IB)/2017  
NAME OF THE PETITIONER(S) : HAWORTH SINGAPORE PTE LTD  
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. RAVI, Advocate	Counsel for Respondent	S. Ravi

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Matter is adjourned for the presence of the Petitioner, failing which an appropriate order will be passed. Put up on **31.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)